## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2016 & IA NO. 995 OF 2017

Dated: 4<sup>th</sup> December, 2017

In the matter of:

Balarch Renewable Energy Pvt. Ltd. .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)

## <u>ORDER</u>

The Bench did not assemble today. List the matter on 18.12.2017.

**COURT MASTER**